

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5121
TO BE ANSWERED ON 24th JULY, 2019

COMMERCIAL CROPS

5121. PROF. SAUGATA RAY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the steps taken by the Government to promote the export of commercial crops;
- (b) the details of commercial crops exported from the country to various other countries, item-wise;
- (c) whether any foreign country banned/reserved the export of any commercial products from the country due to various reasons; and
- (d) if so, the details thereof and the action taken to remove the said ban?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) Promotion of exports of commercial crops is a continuous process. To promote the agricultural exports, including that of commercial crops, the Government has introduced a comprehensive Agriculture Export Policy. The Government has also brought out a new Central Sector Scheme – ‘Transport and Marketing Assistance for Specified Agriculture Products’ - for providing assistance for the international component of freight, to mitigate the freight disadvantage for the export of agriculture products, and marketing of agricultural products. Exports of many of the commercial crops are eligible for assistance under the scheme.

The Department of Commerce also has several other schemes to promote exports, including exports of commercial crops, viz. Trade Infrastructure for Export Scheme (TIES), Market Access Initiatives (MAI) Scheme, Merchandise Exports from India Scheme (MEIS) etc. In addition, assistance to the exporters of commercial crops is also available under the Export Promotion Schemes of Agricultural & Processed Food Products Export Development Authority (APEDA), Tobacco Board, Tea Board, Coffee Board, Rubber Board and Spices Board.

(b) The details of commercial crops exported from the country to various other countries, item-wise, are at Annexure-I.

(c) & (d) No foreign country has banned import of any of the commercial crops from India. However, Mexico has suspended import of chilli from India with effect from 23.5.2017 on account of detection of Trogoderma larva, a quarantine pest, in one of the consignments of chilli exported from India. The Spices Board is conducting mandatory testing before export of chillies to all the countries.

India's Export of Commercial Crops

Quantity in thousand units; Value in million USD

Name of Crop	Unit	2016-17		2017-18		2018-19*		2019-20 (Apr-May)*	
		Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
RICE -BASMATI	TON	3,985.21	3,208.60	4,056.85	4,169.56	4,414.61	4,712.44	864.03	932.20
SPICES	KGS	10,14,453.31	2,851.95	10,96,322.85	3,115.37	10,91,789.68	3,322.56	2,09,119.92	586.77
COTTON RAW INCLD. WASTE	TON	996.09	1,621.11	1,101.47	1,894.25	1,143.07	2,104.41	66.99	118.70
TEA	KGS	2,43,429.62	731.26	2,72,894.98	837.36	2,70,300.12	830.90	39,617.55	132.90
COFFEE	KGS	2,88,613.37	842.84	3,17,828.97	968.57	2,82,889.02	822.34	56,749.99	149.54
FRESH VEGETABLES	TON	3,404.07	863.12	2,448.02	821.76	2,933.37	810.44	449.73	119.96
FRESH FRUITS	TON	817.06	743.23	714.00	761.79	754.75	794.04	155.35	154.15
CASHEW	TON	91.79	786.93	90.06	922.41	78.22	654.43	10.73	84.50
TOBACCO UNMANUFACTURED	KGS	2,04,447.42	634.38	1,85,363.88	593.88	1,89,538.70	570.28	32,419.79	102.26
SESAME SEEDS	KGS	3,07,328.55	402.17	3,36,850.37	463.90	3,11,987.34	538.94	41,637.11	84.06
GROUNDNUT	TON	725.71	809.60	504.04	524.82	489.19	472.74	85.97	92.05
OTHER OIL SEEDS	TON	193.27	126.00	295.10	174.79	213.83	131.57	18.88	13.27
FLORICLTR PRODUCTS	KGS	22,020.33	81.55	20,703.51	78.73	19,726.56	81.78	2,983.68	13.45
JUTE, RAW	TON	18.18	11.44	27.20	14.81	24.01	15.30	1.92	1.22
NIGER SEEDS	KGS	14,070.46	17.46	9,215.04	10.84	13,370.58	13.64	2,001.16	2.33
NATURAL RUBBER	TON	24.46	37.65	7.70	13.89	6.66	11.02	1.13	1.90
Grand Total		-	10,560.68	-	11,197.17	-	11,174.38	-	1,657.05

Source: DGCIS

* Provisional
